

**SUPREME COURT OF INDIA
(GRANT NO.63)**

Statement of Receipts and Disbursements for the year 2008-09

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Nov., 2008	Coppy upto Nov., 2007	% Variation
	<i>Receipts</i>			
	Consolidated Fund of India			
	<i>Revenue Receipts</i>			
	Tax Revenue	1.61	1.34	20.15
	Non-Tax Revenue	1.31	1	31
	Grants-in-aid & contribution	0	0	
	<i>Capital Receipts</i>			
	Recovery of Loans	0.35	0.34	2.94
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	<i>Contingency Fund</i>	0	0	
	<i>Public Account</i>	10.57	52.14	-79.73
A	<i>Total Receipts</i>	13.84	54.82	-74.75
	<i>Disbursements</i>			
	Consolidated Fund of India			
	<i>Revenue Expenditure</i>			
	Plan	0	0	
	Non-Plan	53.16	39.26	35.4
	<i>Capital Expenditure</i>			
	Plan	0	0	
	Non-Plan	0	0	
	<i>Loans & Advances</i>			
	Plan	0	0	
	Non-Plan	0.1	0.09	11.11
	<i>Contingency Fund</i>	0	0	
	<i>Public Account</i>	9.36	51.39	-81.79
B	<i>Total Disbursements</i>	62.62	90.74	-30.99
C	<i>Net Cash Flow (A-B)</i>	-48.78	-35.92	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2008-2009)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Nov., 2008	Coppy upto NoV, 2007	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	1.61	1.34	20.15
2	0049-Interest Receipts	0.1	0.06	66.67
3	0059-Public Works	0.65	0.65	0
4	0070-Other Administrative Service	0.2	0.07	185.71
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.13	0.01	1200
6	0210-Medical and Public Health	0.11	0.11	0
7	0216-Housing	0.12	0.10	20
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.35	0.34	2.94
	<u>Total:</u>	3.27	2.68	22.01

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
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3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA										
Scheme Wise Statement of Expenditure for the year (2008-2009)										
<i>(Rupees in Crore)</i>										
S.No.		B.E. 2008-2009			Actual Exp upto Noveember. 2008			-CoppY upto Nov. - 2007		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.63									
	Supreme Court of India	0	58.57	58.57	0	50.66	50.66	0	37.06	37.06
	<i>COPPY- Corresponding figure for Previous year</i>									
	Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.									
	1. Actuals are unadjusted provisional figures									
	2. 1 Crore = 10 Millions									
	3. Expenditure is net of recoveries.									